

SEARCH CONDUCTED BY C.B.I. AT
NEWSPAPER OFFICE AT VIJAYAWADA

164. KUMARI SHANTA VASISHT :
SHRI GOLAP BARBORA :

Will the Minister of INFORMATION
AND BROADCASTING/सूचना और प्रसारण
मंत्री be pleased to state :

(a) whether it is a fact that the C.B.I.
conducted a search in the office of news-
paper office at Vijayawada in June last;

(b) if so, whether any incriminating papers
and other materials were seized; and

(c) the action taken by Government there-
on?

THE MINISTER OF STATE IN THE
MINISTRY OF INFORMATION AND
BROADCASTING/सूचना और प्रसारण मंत्रालय
में राज्य मंत्री (SHRIMATI NANDINI SAT-
PATHY) : (a) Yes, Sir.

(b) and (c) Certain records have been
seized by the C.B.I. and they are under
examination. The investigation is in prog-
ress.

TRADE AGREEMENT BETWEEN INDIA
AND KOREA

165. SHRI SUNDAR MANI PATEL :
SHRI M. K. MOHTA :
SHRI K. C. PANDA :
SHRI LOKANATH MISRA :

Will the Minister of FOREIGN TRADE/
विदेश व्यापार मंत्री be pleased to state :

(a) what is the volume of trade between
India and the Republic of Korea as well
as India and North Korea during the past
few years;

(b) whether the present Trade Agree-
ment between India and North Korea has
been implemented; and

(c) if so, the progress made so far in this
regard?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE/
विदेश व्यापार उपमंत्री (SHRI A. C. GEORGE):

(a) A statement showing the volume of
trade between India and the Republic of
Korea as well as India and the People's
Democratic Republic of Korea during the
years 1968-69, 1969-70 and 1970-71 (up to
October, 1970) is attached.

(b) and (c) The validity of the Trade and
Payments Agreement between India and
the DPRK signed on 9th December, 1968
has been extended up to 31st December,
1972. Contracts worth about Rs. 25 million
(both ways) had been concluded with the
Democratic Republic of Korea by the end
of 1970 and are expected to be implemented
by the end of 1971.

STATEMENT

(Figures in lakhs of Rupees)

	Exports from India	Imports into India
<i>I. The Republic of Korea :</i>		
1968-69 . . .	1046	49
1969-70 . . .	584	61
1970-71 . . .	129	26
(up to October, 1970)		
<i>II. The People's De- mocratic Republic of Korea :</i>		
1968-69 . . .	19	..
1969-70 . . .	29	..
1970-71 . . .	46	..
(up to October, 1970)		

SETTING UP OF AN INTER-STATE COUNCIL

166. SHRI A. D. MANT :
SHRI PRANAB KUMAR MU-
KHERJEE :
SHRI J. S. TILAK :

Will the Minister of HOME AFFAIRS/
गृह मंत्री be pleased to state :

(a) whether Government have taken any
decision to set up an Inter-State Council

for the maintenance of harmonious relations between the Centre and the States;

(b) whether Government have examined the A.R.C. recommendation in this regard; and

(c) if the answer to part (a) and (b) above be in the negative the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ गृह मंत्रालय में राज्य मंत्री (SHRI RAM NIWAS MIRDHA) : (a), (b) and (c) The relevant recommendations of the Administrative Reforms Commission are under examination.

जयपुर में टेलीफोन कनेक्शन

167. श्री जगदीश प्रसाद माथुर : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) जयपुर नगर टेलीफोन केन्द्र की क्षमता कितनी है ?

(ख) जयपुर नगर में ऐसे कितने मामले हैं जिनको अभी तक कनेक्शन नहीं दिये गये हैं;

(ग) क्या यह सच है कि यदि जयपुर में इसके टेलीफोन केन्द्र की पूरी क्षमता के अनुसार टेलीफोन लग जाये तो वर्तमान पोस्टमास्टर जनरल के स्थान पर उच्चाधिकारी की नियुक्ति आवश्यक हो जायेगी; और

(घ) क्या यह भी सच है कि उपरोक्त विचारों को दृष्टिगत करते हुए वर्तमान पोस्टमास्टर जनरल नये टेलीफोन कनेक्शन नहीं दे रहे हैं ?

†[TELEPHONE CONNECTIONS IN JAIPUR

167. SHRI JAGDISH PRASAD MATHUR : Will the Minister of COMMUNICATIONS/संचार मंत्री be pleased to state :

(a) the capacity of the Jaipur city Telephone exchange;

(b) the number of cases pending in Jaipur city where telephone connections have not been given;

(c) whether it is a fact that if telephones are installed in Jaipur utilizing its full exchange capacity, the appointment of a higher Officer in place of the present Postmaster General would be essential; and

(d) whether it is also a fact that in view of the above consideration the present Postmaster General in Jaipur is not giving new telephone connections?

संचार मंत्री (श्री हेमवती नंदन बहुगुणा) (क) 9,800 लाइनें।

(ख) 1,713

(ग) जी नहीं।

(घ) प्रश्न ही नहीं उठता।

†[THE MINISTER OF COMMUNICATIONS/संचार मंत्री (SHRI H.N. Bahuguna): (a) 9,800 lines.

(b) 1,713.

(c) No.

(d) Does not arise.]

INDO-UAR TRADE TALKS

168. SHRI A. D. MANI : SHRI SWAISINGH SISODIA :

Will the Minister of FOREIGN TRADE/विदेश व्यापार मंत्री be pleased to state :

(a) the difficulties in the way of renewal of the Indo-UAR Trade; and

(b) the commodities which UAR requires from India under the Trade Treaty in future in exchange for Egyptian cotton?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/विदेश व्यापार उपमंत्री (SHRI A. C. GEORGE) : (a) Under the Indo-UAR Trade Agreement, trade arrangements are signed every year. The last such Trade Arrangement expired on June 30, 1971